

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3428(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2020.**

**NAME OF THE COMPANY: M/s. Northern Power Erectors Limited. V/s.
M/s.Bharat Heavy Electricals Limited.**

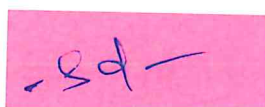
UNDER SECTION 9 of IBC Code,2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Advocate for the Petitioner		
		Mr. A.K. Roy, Advocate for the Respondent		

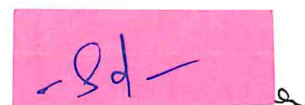
ORDER

Mr. A.K. Roy, ld. counsel has put in appearance on behalf of the Corporate Debtor. Let reply be filed.

To come up for arguments and disposal on 03.02.2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**